

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CA(CA)/828/2020

**NAME OF THE PETITIONER** : E Shanthi

**NAME OF THE RESPONDENT(S)** : Unittas Multi-Speciality Hospital Pvt Ltd &  
10 Others

**UNDER SECTION** : Sec 244 of CA, 2013

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**ORDER**

None for the Applicant. Ld. Counsel Ms. Akhila for R2 and R3.

List the application for hearing on **05.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk